

No. J-11017/2/2026-Judicial/ E.175089
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 4th February, 2026

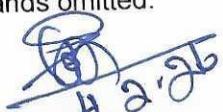
ORDER

With reference to this Department's Order no. J-11017/18/2018-Judicial dated 28.02.2019 read with Order No. J-11017/1/2022-Judicial (Part 1) dated 18.04.2022, the President is pleased to accept the resignation of Advocates whose names are occurring under column-II from the panel of this Department mentioned at column-III in the table below:

Sl. No.	Name of Panel Counsel	Name of Court engaged for	Serial No. as per Empanelment Order	Resignation accepted w.e.f
(I)	(II)	(III)	(IV)	(V)
1.	Ms. Mamta Bisht	Central Government Counsel for High Court of Uttarakhand at Nainital	Sl. No. 14 in List 'A'	30.01.2026
2.	Shri Suresh Chandra Dumka		Sl. No. 27 in List 'A'	

2. Consequently, the names of aforesaid Advocates occurring at serial No. mentioned against each under Column-(IV) in the aforesaid order dated 28.02.2019, stands omitted.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to :-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All AS/JS in the Main Secretariat of Department of Legal Affairs.
3. Dy. SGI, High Court of Uttarakhand at Nainital.
4. The Registrar, High Court of Uttarakhand.
5. Aforesaid two Advocates are requested to immediately return all the case files pertaining to Central Govt. Litigation with them to Ld. Dy. SGI, High Court of Uttarakhand.
6. LIMBS team (limbssupport-dla@gov.in).
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office / spare copy.


(Ramesh Kairamkonda)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in